

DECLARATION OF ASSETS AND LIABILITIES

Year-2025-26

I, **BINOD KUMAR YADAV** SON of **LATE JAGDISH PRASAD YADAV** aged 50 Years, belonging to **Bihar Legislative Assembly, Secretariat** service and presently working as **UNDER SECRETARY** given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sl. No. | Description | Self | Spouse name (s) SMT SUSHILA KUMARI | Dependant-1 ANISHA BHARTI | Dependant-2 ASHUTOSH KUMAR | Dependant-3 ANSHU BHARTI |
|---------|---|--|--|---|----------------------------------|---|
| (i) | Cash | 25,000/- | 20,000/- | Nil | Nil | Nil |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | SBI (B V M) RS-50,000 SBI (B V M) RS-1800 | Nil | Nil | Nil | Nil |
| (iii) | Bonds, Debentures and shares in Companies | Nil | Nil | Nil | Nil | Nil |
| (iv) | Other financial institutions, NSS, Postal - Savings, LIC Policies, etc | LIC-RS-1943 LIC-RS-4413 LIC-RS-2824 LIC-RS-5914 yearly | LIC-RS-7314 yearly | Nil | Nil | Nil |
| (v) | Motor Vehicles (details of make, etc.) | SWIFT DESIRE FOUR WHEELER, PASSION PRO BIKE | Nil | HONDA ACTIVA SCOOTY | Nil | Nil |
| (vi) | Jewellery (give details of weight and value) | GOLD (50GM) 2,50,000 | GOLD-(100GM) 5,00,000 SILVER-(500GM) 30,000 | GOLD-(25GM) 1,25,000 SILVER-(250GM) 15,000 | Nil | GOLD-(20GM) 1,00,000 SILVER-(250GM) 15,000 |
| (vii) | Other assets, such as values of claims / interests | TV.FREZE AC-OTHER. | Nil | Nil | Nil | Nil |

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B **Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sl. No. | Description | Self | Spouse name (s) | Dependant-1 | Dependant-2 | Dependant-3 |
|---------|--|---|-----------------|-------------|-------------|-------------|
| (i) | Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | 1500 SQUARE FEET ka makan 1.5ekad Agriculture land Dist-Madhubani | Nil | Nil | -Nil | Nil |
| (ii) | Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | ANCHAL PHULWARI BEUR BETAURA 2041 SQUARE FEET | Nil | Nil | Nil | Nil |
| (iii) | Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | Nil | Nil | Nil | Nil | Nil |
| (iv) | Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | Nil | Nil | Nil | Nil | Nil |
| (v) | Other (such as interest in property) | Nil | Nil | Nil | Nil | Nil |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sl. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on 03-2-2022..... |
|---------|---|---|---|
| (a) | (i) Loans from Banks | SBI (BVM) PERSONAL LOAN | RS-29,60,000 |
| | | EDUCATION LOAN FOR SON | RS -12,00,000 |
| | (ii) Loans from financial institutions | Nil | Nil |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | Nil | Nil |
| | (b) dues to departments dealing with supply of water | Nil | Nil |
| | (c) dues to departments dealing with supply of electricity | Nil | Nil |

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| | | | |
|-----|---|-------------------|-----|
| | (d) dues to departments dealing with telephones | Nil | Nil |
| | (e) dues to departments dealing with governments transport (including aircraft and helicopters) | Nil | Nil |
| | (f) Other dues, if any | Nil | Nil |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | PAN NO-AAMPY9717G | Nil |
| | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.] | Nil | Nil |
| | (iii) Sales Tax [Only in case of proprietary business] | Nil | Nil |
| | (iv) Property Tax | Nil | Nil |

C Personal Detail

GPF/CPF/PRAN No.

:-

PTS/BLA-969

Gender

:-

M (M/F)

Date of Birth

:-

0 1 0 2 1 9 7 6

(DD/MM/YYYY)

Class/Group

:-

A

(A/B/C)

Cadre

:-

UNDER SECRETARY

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

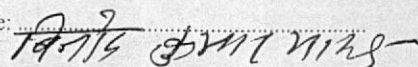
Home District

:-

MADHUBANI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature:



Place: Patna

Date: 10-02-2026

Name of Employee: Binod kumar yadav

Designation: Under Secretary

Department: Bihar Legislative Assembly, Secretariat

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.